NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 953/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE PARTIES:

Alwyn D' Costa

V/s.

Vibrant Realtors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. Hamed Radiani AN for Reporter

alw Kanisha Shot

illo Adia law

Alliance

2. P-M Bhansari Barocale Ru

Rajlanoni Pangabi Peti wan.

Retirona.

ORDER

TCP No. 953/I&BP/NCLT/MB/MAH/2017

First Call: Petitioner in person is present and the Counsel for the Corporate Debtor is also present.

Second Call: The Counsel for the Petitioner as well as the Corporate Debtor are present.

At request of the Petitioner's Counsel, list this matter on **05.12.2017**, for filing withdrawal memo.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)